

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/5644/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rockta Lal Das,  
District & Sessions Judge,  
Charaideo, Sonari,

Dated Guwahati the 3<sup>rd</sup> November, 2021.

Sub: **Station leave permission .**

Ref:- Your letter No. DJCHA/CT/2021/265, dated 01.11.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission **from the morning of 05.11.2021 till the evening of 07.11.2021**. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-79/2004/5645/A, dated 3.11.2021**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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